

1	2	3	4
11.	Rajasthan	0	0
TOTAL		8	10
GRAND TOTAL		18	

*Note:* 18 Kg. approximately tiger bones were seized in Delhi (07.09.2013) by a team of Forest Department Officials from Maharashtra, by the Wildlife Crime Control Bureau and Delhi Police.

#### **Year 2014**

Sl.No.	Name of State	Inside Tiger Reserve	Outside Tiger Reserve
		Poaching	Including seizure
1.	Andhra Pradesh	0	2
2.	Madhya Pradesh	1	0
3.	Maharashtra	0	3
4.	Tamil Nadu	0	0
5.	Assam	0	0
6.	Bihar	0	0
7.	Uttarakhand	2	0
8.	Uttar Pradesh	0	0
9.	Kerala	0	0
10.	Chhattisgarh	0	2
11.	Karnataka	0	0
12.	Telangana	0	0
TOTAL		3	7
GRAND TOTAL		10	

#### **Adverse impacts of scrapping of RRZs on environments**

1248. SHRI RAJ BABBAR: Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state :—

(a) whether a number of States have put in place River Regulation Zone (RRZs) in their States, if so, the salient features of this Regulation;

(b) whether some States have scrapped the River Regulation Zones, if so, the details thereof; and

(c) the likely adverse impact of scrapping of the River Regulation Zones on environment and aquatic life in these States?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) The State Government of Maharashtra had introduced River Regulation Zone Policy in the year 2009 under the Environment (Protection) Act, 1986 to regulate industrial activities near river banks in the state. As per this Policy, identified river basins/sub-basins were categorized in zones, A-I as No Development Zone and others (A-II to A-IV) for different category of industries to be permitted by Maharashtra State Pollution Control Board under the relevant statutory provisions. Maharashtra Industrial Development Corporation was also banking upon the Policy for allocating industrial plots in these zones.

(b) and (c) The said Policy is reported to have been cancelled by the State Government of Maharashtra in February, 2015. However, no further information is available in this regard.

#### **Reduction in number of migratory birds**

1249. SHRI KIRANMAY NANDA: Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state :

(a) whether it is a fact that due to change in climate, arrival of migratory birds to various parts of India is reduced;

(b) if so, the list of visiting birds in last five years, State-wise; and

(c) the steps Government would take to improve arrival of migratory birds of our country?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) and (b) No specific study has been conducted by this Ministry during the last five years on arrival of migratory birds visiting the country taking climate change into consideration. Information on visiting birds is not collated in this Ministry.

(c) Management of wildlife habitats is undertaken at the State level. Up keep of the habitat of wildlife including birds is a part of the management action. Central Government provides assistance to the states for habitat management under the Centrally Sponsored Scheme 'Integrated Development of Wildlife Habitats'.